

ITEM NO.3

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

IA No.54870/2021 - EARLY HEARING APPLICATION

WITH

C.A. No. 3011/2020 (III-A)

IA No.23304/2022 - EARLY HEARING APPLICATION

Date : 12-08-2022 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s)

In C.A.3011/20 &

For Resp.in

C.A.3010/20

Mr. Santosh Kumar, Adv.

Mr. Madhurender Sharma, Adv.

Mr. Rajiv Ranjan Mishra, Adv.

Mr. Yadav Narender Singh, AOR

In C.A.3010/20

& for resp.in

C.A.3011/20

Ms. Taruna Ardhendumauli Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

IA No.54870/2021 In Civil Appeal No(s).3010/2020 & IA No.23304/2022
In C.A. No.3011/2020

These are the applications filed on behalf of the applicant(s)/appellant(s) for early hearing of these appeals.

Having heard learned counsel appearing on behalf of the applicant(s)/appellant(s) and on carefully perusing the averments made in the above-mentioned applications, we deem it appropriate to direct the Registry to expedite the hearing of these appeals.

IA No.54870/2021 & IA No.23304/2022 stand disposed of accordingly.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(R.S. NARAYANAN)
COURT MASTER (NSH)